

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 2931
TO BE ANSWERED ON 13.08.2026

Committee on illegal mining in Delhi-NCR

2931. DR. MEENAKSHI JAIN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the National Green Tribunal has set up any committee to inspect the site and probe the extent, if any, of illegal mining in the Delh-NCR region;
- (b) if so, the timeline by when the committee is expected to present its report;
- (c) whether the concerned committee has been directed to inspect the entire area and needs to evaluate the possibility of night time illegal mining; and
- (d) when the physical inspection by the committee was last conducted?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND
CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (d): As per the information received from the Central Pollution Control Board (CPCB), the details of the cases in which the Hon'ble National Green Tribunal (NGT) has constituted Joint Committees with respect to alleged illegal mining in the Delhi-NCR region are given at Annexure-I.

Annexure – I

The details of cases relating to alleged illegal mining in the Delhi-NCR region before the Hon'ble NGT

S.No.	Case No.	Type of Mining	Order Dated for constitution of committee	Date of site visit/ physical inspection by committee	Report submitted
1	OA No. 581/2022	River sand mining in Sonapat, Haryana	12.09.2022 and report to be submitted within 01 month	16.11.2022 & 19.11.2022	19.11.2022
			25.05.2023 and report to be submitted within 03 months	23.06.2023 & 27.07.2023	25.08.2023
2	OA No. 1267/2024	River sand mining in Baghpat, Uttar Pradesh	21.11.2024, report to be submitted within one month.	09.12.2024	23.12.2024
3	OA No. 1003/2024	River sand mining in Ghaziabad, Uttar Pradesh	04.11.2024, report to be submitted within one month.	30.11.2024	04.12.2024
4	OA No. 101/2025	River sand mining in Karnal, Haryana	04.04.2025 and report to be submitted within 08 weeks	13.06.2025	29.07.2025
5	OA No. 589/2025	River sand mining in Ghaziabad, Uttar Pradesh	20.11.2025 and report to be submitted within 04 weeks	11.12.2025	19.12.2025
6	OA No. 185/2026	River sand mining in Shamli, Uttar Pradesh	23.03.2026 and site visited within period of three weeks and report to be submitted thereafter.	15.06.2026	30.06.2026
7	OA No 673/2024	Stone mining (Bhiwani, Haryana)	16.07.2024, report to be submitted within two months.	15.10.2024	02.01.2025
8	OA No. 1140/2024	Stone mining (Mahandergarh, Haryana)	19.11.2024, report to be submitted within two months.	19.12.2024	28.02.2025
9	OA No. 546/2023	Stone mining (Mahandergarh, Haryana)	12.09.2023 and report to be submitted within 08 weeks.	14.11.2023	04.12.2023
10	OA No. 73/2025	Stone mining (Nuh, Haryana)	21.02.2025 and report to be	18.03.2025	24.05.2025

			submitted within 08 weeks.		
11	OA No. 362/2023	Stone mining (Faridabad, Gurugram and Nuh districts of Haryana)	23.05.2022, report to be submitted within three months.	15.07.2022 and 06.08.2022	07.10.2022
12	OA No. 169/2020	Illegal mining in forest area in Bhiwani, Haryana	20.07.2021, report to be submitted within three months	01.10.2021	25.03.2022 and 16.04.2024
13	OA No. 10/2021	Illegal mining in Mahendragarh, Haryana	07.04.2022 and report to be submitted by 15.10.2022	03.09.2022	17.10.2022
14	OA No. 96/2023	Stone mining (Bharatpur, Rajasthan)	01.09.2023, report to be submitted within 04 weeks	26.09.2023	03.10.2023